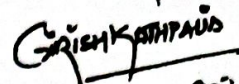


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
TIS HAZARI COURTS

ORDER

On attaining the age of superannuation **Ms. Neelam Srivastava** W/o Sh. Vijay Srivastava, Sr. Judicial Assistant, E.C. No-2329, shall retire from Government Service with effect from 30/04/2022 (Afternoon).

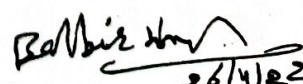
  
(GIRISH KATHPALIA) 26.4.22.  
Principal District & Sessions Judge (HQs)  
Delhi

No. 30325-356 Admn. II/PF/Ret./2022

Delhi, Dated the 26 APR 2022

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Central, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, Tis Hazari Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, District Central, Tis Hazari Courts, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, Tis Hazari Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official, Pension Cell, THC, Delhi.
- 14 **Ms. Neelam Srivastava** W/o Sh. Vijay Srivastava, Sr. Judicial Assistant in Copying Agency, Criminal, Tis Hazari Courts, Delhi, with the direction to process regarding surrendering of government accommodation, if occupied.

  
(Balbir Singh Shalar)  
Administrative Officer (Judicial)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.